NO

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 21/17 IA 1023/17, IA 24/17, IA 26/17, IA 28/17, IA 29/17, IA 30/17, IA 35/17 IN TP 66/16	For orders	397/ 398	M.N. Pratap Reddy & 2 Others vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. CA G. V. RAO For petetioner 9346161601

Diril

2. Sajun P. Chrinoppe Pol R3 9611337997 Bey

PCA for petitioners is present. This Tribunal has passed an order on the fees claimed by the Auditor vide separate order. M/s. Sajan Chinnappa Associates have filed vakalat for R-3. IA No.177/2017 is taken up today along with other I.As. Objections are filed. IA No.202/2017 is also listed today at the request of the counsel for the applicant.

A number of I.As are being filed. If the counsel are ready to proceed with the main petition, the Tribunal is ready to hear both sides on the main petition and both the parties are directed to inform the Tribunal about the next course of action in this matter.

List it on 20.02.2018.

MEMBER (T)

MEMBER (J)